

(2)

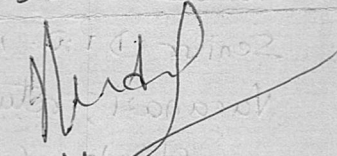
CCA 172/05
in
OA. No. 886/05

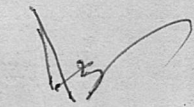
8.2.06

Hon. Mr. A.K. Bhattacharya, J.M.
Hon. Mr. A.K. Singh, A.M.

Sri ~~Anil~~ S. Ram, learned counsel for applicant and Sri Anil Kumar, learned counsel for Respondents.

Counsel for applicant wants to withdraw this contempt petition. He is permitted to withdraw the same as a Review Application No. 65/05 is stated to have been filed against the order in OA. No. 886/05. According to Respondents Counsel, notice has already been issued to the applicant of OA. No. 886/05 and counter and rejoinder both have been filed in Review Application. Accordingly, the contempt petition is dismissed as withdrawn.


A.M.


J.M.

a